

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:518
ANSWERED ON:07.07.2009
DROUGHT AFFECTED STATES
Rawat Shri Ashok Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of districts in the country including Uttar Pradesh affected by drought during each of the last three years and the current year;
- (b) the details of damage to crop caused due to drought;
- (c) whether the central teams visited the States affected by such drought during the said period;
- (d) if so, the details of the report submitted by the said teams, State-wise;
- (e) the details of funds demanded by State Government during the said period for compensation;
- (f) whether the Union Government has released the said funds to these State Governments;
- (g) if so, the details, thereof, State-wise; and
- (h) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): A Statement indicating drought declaration reported by the States during 2006-07, 2007-08 and 2008-09 and details of damage to crops as reported by them, is indicated in the Statement at Annexure-I. During 2009-10, no State has so far reported declaration of drought.

(c) to (h): In response to the Memoranda submitted by the States, Central Teams visited these States for assessment of the situation and submitted their report, which was then considered by the Inter Ministerial Group (IMG). The recommendations of IMG were considered by High Level Committee (HLC). The State-wise details of assistance sought from the National Calamity Contingency Fund (NCCF) and assistance approved by HLC is indicated in the Statement at Annexure-II. The request of the Government of Karnataka for assistance from NCCF was considered by the HLC in its meeting held on 1.7.2009. The report of the Central Team which visited Uttarakhand for assessment of the drought situation, is under consideration.